

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~15.12.2017~~
15.1.2018

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/16	TP 42/17	For hearing	433I / 433(f)	Giridhar Rajgopal Vs Skyline Construction & Housing Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **Abhay**
7829736067

Petitioner

Abhay

ORDER

Counsel for Petitioner is present. He has filed memo requesting this Tribunal to address a letter to IBBI, New Delhi for suggesting the name of IRP, to be appointed in this case. Registry to address a letter to the Board. List it on 08.02.2018.

Member (T)

Member (J)